

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.09.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 295 of 2021	Sardar Ji Di Hatti Departmental Store Pvt. Ltd. Vs. Sunil Kumar Agrawal (Resolution Professional)	Sandeep Thukral	Manoj Kumar Garh Sunil Kumar Agrawal-RP
2.	Comp. App. (AT) (Ins) No. 444 of 2021	Sunil Kumar Agrawal Resolution Professional KPG International Pvt. Ltd. Vs. Committee of Creditors, KPG International Pvt. Ltd.	Manoj Kumar Garg	Sagar Bansal Amit Mahaliyan-R2

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By order of Hon'ble Officiating Chairperson
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Registrar